

**SUPREME COURT OF INDIA**

State of Tamil Nadu represented by the Secretary to Government Public Works Department

Vs.

Siddaramaiah, Chief Minister, Government of Karnataka

C.A.No.2456 of 2007

(Dipak Misra,CJI., Amitava Roy and A.M.Khanwilkar,JJ.,)

16.02.2018

**JUDGMENT**

**Dipak Misra,CJI.,**

1. As we have disposed of Civil Appeal No. 2456 of 2007, we do not intend to proceed with the Contempt Petition against the respondents. It stands closed accordingly.

